

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:360  
ANSWERED ON:19.04.2005  
PENSION TO FREEDOM FIGHTERS IN STATES  
Renge Patil Shri Tukaram Ganpatrao

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the freedom fighters pensions varies from State to State;
- (b) if so, the details thereof, State-wise;
- (c) whether several States have increased the said pensions recently;
- (d) if so, the details thereof;
- (e) whether the Government propose to bring uniformity in this regard;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

(a)to(g): A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 360 FOR ANSWER ON 19.4.2005

(a) to (d) The amount of pension of freedom fighters who are drawing pension from Central revenues under the Swatantrata Sainik Samman Pension Scheme, 1980 is uniform throughout the Country. Details are in Statement appended. In so far as the amount payable by the State Governments to the freedom fighters from their State revenues under their own schemes is concerned, such information is not maintained by the Central Government. However, information with respect to 21 States is available and the same has been furnished in the appended Statement.

(e) to (g) The Central Government has no proposal for bringing uniformity in this regard as the State pension schemes are finalised by the respective State Governments themselves and the pensions are disbursed from each State's respective revenues.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (d) OF LOK SABHA STARRED QUESTION NO. 360 FOR 19.4.2005 REGARDING PENSION TO FREEDOM FIGHTERS IN STATES

**DETAILS OF CENTRAL GOVERNMENT'S PENSION SCHEME**

Sl.No.	Category	Existing pension (Rs. per month)	Earlier pension (Rs. per month)	Remarks
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1.	Pension to freedom fighters	3000/- w.e.f. 15th August 1997 + DR	1500/- upto 14th Aug.,1997. Dearness Relief (DR) was made admissible w.e.f. 1st August 1998. It was linked to the consumer price index, and is revised annually. Presently it is 44% of the basic pension (w.e.f.1st Augt. 2004)	
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2.	Dependent family pension (on the demise of the freedom fighter)		-do-	
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(a) Spouses (a) 3000/- w.e.f. 15th (a) 1500/- upto 14th Aug.,1997  
August 1997 + DR

(b) Unmarried & (b) 1500/- each to all (b) 600/- to the eldest daughter  
unemployed daughters three daughters w.e.f. & 350/- each to the other two  
(subject to maximum 10th February 2005 + DR daughters upto 9th February  
of three) 2005 + DR

(c) Parents (c) 1000/- w.e.f. 15th (c) 200/- upto 14th August 1997  
August 1997 + DR

#### STATE-WISE DETAILS OF STATE GOVERNMENTS' PENSION SCHEMES

Sl.No.	State	Existing pension (Rs. per month)	Earlier pension (Rs. per month)	Remarks
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1. Andhra Pradesh 1000/- (Dates Not Available) Not Available

2. Arunachal Pradesh Nil Not Applicable No freedom fighter drawing  
State Government's pension.

3. Assam Not Available Not Available

4. Bihar Not Available Not Available

5. Chhattisgarh 5000/- w.e.f. Aug., 2003 3000/- upto July 2003

6. Goa

1. State Pension 1. 2000/- w.e.f. December 2001 1. 1250/- upto November 2001

2. State Pension to 2. 2000/- w.e.f. April 2003 2. 500/- upto March 2003  
Central Samman  
pensioners

7. Gujarat

1. State Pension 1. 1500/- w.e.f. August 1997 Not Available  
+ 44% D.A + 100/- as medical  
allowance

2. State Pension to 2. 200/- -  
Central Samman  
pensioners

8. Haryana 1525/- (pension 1400+ Not Available Proposal to increase pension  
medical allowance 125) from Rs.1400/- to Rs.3500/- is  
under consideration (as reported  
by the State Government)

9. Himachal Pradesh 1535/-w.e.f.April,2004 1000/-upto March 2004

10. Jammu & Kashmir Not Available Not Available

11. Jharkhand Not Available Not Available

12. Karnataka

1. Freedom Fighters 1. 1000/- w.e.f. November 2000. Not Available

2. Freedom Fighters 2. 1200/- w.e.f January 2005 -  
holding Tamrapatras

13. Kerala 3000/- w.e.f.Aug 2000 2000/- upto July 2000  
+ DA 20% w.e.f.  
August 2003

14. Madhya Pradesh 4000/- w.e.f. April 2002 Not Available

15. Maharashtra

1. Male 1. 3000/- w.e.f. June 2004 1. 2000/- upto May 2004

2. Female 2. 3100/- w.e.f. June 2004 2. 2100/- upto May 2004

16. Manipur Not Available Not Available

17. Meghalaya Nil Nil State Government does not  
implement any State pension  
scheme.

18. Mizoram Not Available Not Available

19. Nagaland Not Available Not Available

20. Orissa

1. State Pension 1. 1000/- 1. 700/-

2. State Pension to 2. 800/- (Dates Not Available) 2. 500/- (Dates Not Available)  
Central Samman  
pensioners

21. Punjab 2500/- w.e.f. July 2000 2000/- upto June 2004

22. Rajasthan 1500/- w.e.f. April 1999 Not Available Proposal to increase pension

from Rs. 1500/- to Rs. 2000/-  
is under consideration (as  
reported by the State  
Government).

23. Sikkim Not Available Not Available

24. Tamil Nadu

1. State Pension 1. 3000/- w.e.f. August 1997 Not Available

2. State Pension to 2. 1500/- -  
spouse or minor child  
of Freedom Fighter

3. State Pension to 2. 500/- -  
Central Samman  
pensioners

25. Tripura Not Available Not Available

26. Uttar Pradesh 3339/- (pension 2150/- + 2250/- (pension 1900/- +  
allowances 1189/-) allowances 350/-)  
(Dates Not Available) (Dates Not Available)

27. Uttaranchal Not Available Not Available

28. West Bengal Not Available Not Available

29. A & Nicobar Islands 3000/-+ DA as admissible Not Available  
from time to time

30. Chandigarh Not Available Not Available

31. Dadra & Nagar Haveli Not Available Not Available

32. Daman & Diu Not Available Not Available

33. Delhi 3500/-w.e.f. August 2004 2251/- upto July 2004

34. Lakshadweep Nil Not Applicable No freedom fighter drawing  
State Government's pension.

35. Pondicherry 3000/- w.e.f. August 2004 2200/- upto July 2004